

**Railway over/under bridges in Gujarat**

1458. SHRI DILIPBHAI PANDYA: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of under construction/pending Railway Overbridges (ROBs), Railway Under Bridges (RUBs) and manned and unmanned level crossings in Gujarat;
- (b) whether implementation of these projects is being carried out as per schedule;
- (c) if not, the reasons for delay, project-wise;
- (d) the number of sanctioned and operational ROBs/RUBs in Gujarat and the present status thereof; and
- (e) by when the above said projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (e) As per Pink Book 2016-17, works for construction of 115 Road Over Bridges (ROBs) and 638 Road Under Bridges (RUBs)/Subways have been sanctioned in the State of Gujarat. Out of these, 12 ROBs and 83 RUBs/Subways have been completed. Works for remaining 103 ROBs and 555 RUBs/Subways are at various state of progress like planning, estimation and execution etc.

As per extant policy, no new level crossing (Manned as well as Unmanned) is being provided on existing lines as level crossings are safety hazards for road as well as rail users, more so far road users.

Funds for Road safety Works (ROBs/RUBs/Subways/Level Crossings) come from Central Road Funds (CRF) as a percentage of cess collected on Diesel and Petrol by Ministry of Finance. During construction of ROBs/RUBs/Subways, there is need to impose speed restriction, thus consuming Engineering Time Allowance. Due to limited availability of funds and huge throwforward of already sanctioned works, these works are progressing to the extent possible subject to availability of funds and Engineering Time Allowance.

At present, 133 ROBs and 275 RUBs/Subways are operation in the State of Gujarat.

**Transfer policy for officers of RDSO**

†1459. DR. ANIL KUMAR SAHANI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Research, Designs and Standards Organisation (RDSO) belongs to divisional railway and the Group 'B' and 'C' employees thereof, who are promoted as

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†Original notice of the question was received in Hindi.